(c) Does not arise in view of the fact that investment by the alleged share holders has been held to be company's own unaccounted money.

Non-Clearance to the Jokadian Irrigation Project

- 1.5. SHRI RAMCHANDRA KHUNTIA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether it is a fact that the Jokadian trigation Project on river Kharasrota and Bhimakund Project Anaudpur Barrage in river Baitanahi could not be implemented for the last many years because Government did not give the clearance and necessary assistance; and
- (b) if so, what are the reasons for the clearance and necessary assistance not being given?

THE MINISTER OF WATER RESOURCES (SIRKLARJUN SETHI): (a) and (b) the Government of Orissa has reported that the Jokadia Irrigation Project on Erver Kharasrota, Blumakund Project as well as Anandpur barrage on River basemani are at present in the survey and investigation stage. As such, the question of elegrance, and necessary assistance of Government of India for maghementation of these properts does not arise.

RBI Cuidelines for Recovery of NPAs

* '0. SHRI V. V. RAGHAVAN SHRI J. CULTHAK ANJAN:

Will the Minister of PINANCH be pleased to state:

- (a) whether the Reserve Bank of India has formulated any guidelines to recover the Non-Performing Asia is (NPA) amounting to a whopping amount it Bs. 54,000 crores; and
 - (b) if so, the details thereof?
- THE MINISTER OF FINANCE: SHRIYASHWANT SINHA): (a) Reserve thank of India (RBI) issued guardines in May 1999 for recovery of amounts onestanding in relation to Non-Performing Assets (NPAs) of the small scale industries sector, small business including trading and personal segment and arricultural Sectors. The scheme of recovery outlined in these guidelines is tabil till September 30–2000. At tion has been initiated by Reserve Bank of India to issue guidelines relating to recovery of outstanding amounts in NPAs inverting all sectors.